

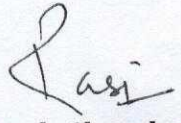
File No.1-1176/FSSAI/Imports/2014
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Imports Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated, the 09 January, 2017

ORDER

Subject: Drawal of one sample out of the commingled cargo of pulses, other cereals and oils for discharge at multiple ports -reg

Orders vide F.No. 1-1176/FSSAI/Imports/2014 dated 12.09.2016 and 10.11.2016 provides for drawal of one homogenous sample out of the commingled cargo of pulses, other cereals and oils for multiple importers at the first port of discharge. It has now been decided by the Competent Authority that the analysis report of the sample at the first port of discharge shall also remain valid at other ports of discharge provided the Authorised Officer of FSSAI reseals the remaining cargo at the first port of discharge. The Authorised Officer at the next port of discharge would ensure that the sailing time between the ports of discharge is not unreasonable and that the seal is intact before issuing the NOC for the remaining cargo.


(Rakesh Chandra Sharma)
Director (Imports)

Copy to:

1. Sh. R.P.S. Kahlon, Chariman, Kolkata Port Trust, 15 Strand Road, Kolkata- 700001
2. Sh. P. Raveendran -IRTS, Chairman, Chennai Port Trust, 1 Rajaji Salai, Chennai - 600001, Tamil Nadu
3. Sh. Sanjay Bhatia, Chairman, Mumbai Port Trust, Port House, S.V Marg, Mumbai - 400001, Maharashtra
4. Sh. Anantha Chandra Bose, Chairman, V.O Chidabaranar Port Trust, Tuticorin- 628004
5. Sh. Paul Antony, Chairman, Cochin Port Trust, Willington Island, Kochi, Kerela- 682003
6. Sh. Zubair Riaz, Director (Customs), Room No. 159A, Ministry of Finance, Department of Revenue, North Block, New Delhi-110001:- with a request to circulate to all officials of Customs Department working as Authorised Officers.
7. Sh. Pradeep Ghorpade, CEO, India Pulse and Grain Association, B/1002, 10th Floor, Sarvodaya CHS Ltd., Building No. 11, Khemagar, Bandra, Mumbai-400051
8. Observer Research Foundation, 20, Rouse Avenue Institutional Area, New Delhi — 110002
9. All Authorised Officers, FSSAI- with a request to inform their respective port trust.
10. CITO, FSSAI for publication on the FSSAI Website.